O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 113
TO BE ANSWERED ON 08/12/2021

EXTENSION OF PMGSY

113 SHRI RAM NATH THAKUR:

Will the Minister of Rural Development be pleased to state:

(a) whether Government has recently decided that the construction of roads in the remaining villages will be done on priority basis by extending the Pradhan Mantri Gram Sadak Yojana (PMGSY);
(b) whether any assessment has been done regarding the number of villages that are yet to be connected within the ambit of the current scheme;
(c) the number of remaining villages in Bihar where the construction of roads is yet to be carried out; and
(d) the district-wise details thereof and by when they would be completed?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Rajya Sabha Starred Question No. 113 due for answer on 08.12.2021

(a) Pradhan Mantri Gram Sadak Yojana-I (PMGSY-I) is a one-time special intervention launched by Government of India on 25th December, 2000 for providing connectivity by way of an all weather road to the eligible unconnected habitations as per core-network with a population of 500 persons in plain areas. In respect of Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001). For most intensive Integrated Action Plan (IAP) blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to be covered under PMGSY.

PMGSY-II was launched in the year 2013, with a target for consolidation and upgradation of 50,000 Km of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services.

Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) was launched in the year 2016 with the approval of the CCEA with an aim to improve the road connectivity in 44 worst affected LWE districts and some adjoining districts in 9 States, viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWE operations by the security forces and also ensuring socio-economic development of the area.

PMGSY-III was launched in the year 2019 for consolidation and upgradation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals.

As Majority of pending works under PMGSY-I and II are in the North-East and Hilly States. Many states requested for extension of time line due to factors such as covid lockdown, contractual issues, short working season and forest issues. Similarly, request were also received from some of the states implementing RCPLWEA for extension of its time line on the ground such as covid lockdown, contractual issues, short working season, forest issues, law and order issues and lack of response to tenders. The Government has considered their requests and has decided to extend the time line upto September, 2022 for PMGSY-I and II and for RCPLWEA till March, 2023 for completion of balance road and bridge works. PMGSY-III is targeted for completion till March, 2025.

(b) As per programme guidelines, the unit of this programme is a habitation and not a revenue village. Against 1,78,184 eligible habitations of 250+ and 500+ population category identified for coverage under the scheme, 16,086 habitations have been provided connectivity by

the States out of their own resources and 4,722 habitations have either been dropped or have not been found feasible. Out of the balance 1,57,376 habitations sanctioned for providing connectivity under the PMGSY, 1,55,471 have already been connected as on 2nd December, 2021. In 100-249 population category, 6,260 habitations have been sanctioned, out of which, 5,810 habitations have been provided connectivity as on 2nd December, 2021. The details of habitations sanctioned, connected and balance under population category 250+ and 100-249 under PMGSY in all the States/UTs are as under:-

Population Category	Sanctioned Habitations (Nos.)	Connected Habitations (Nos.)	Balance Habitations (Nos.)
250+	1,57,376	1,55,471	1,905
100-249	6,260	5,810	450
Total:	**1,63,636**	**1,61,281**	**2,355**

The state-wise details of habitations sanctioned, connected and balance are given at **Annexure-I**.

(c) & (d) The details of habitations sanctioned, connected and balance under population category 250+ and 100-249 under PMGSY in the State of Bihar is given at **Annexure-II**. The balance habitations are targeted for connectivity by September, 2022.

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Annexure- I

Annexure referred to in reply to point (b) of Rajya Sabha Starred Question No. 113 for reply on 08.12.2021.

Details of habitations sanctioned, connected and balance in the States/UTs as on 2nd December, 2021

S. No.	Name of States/UTs	Total Sanctioned Habitations			Total Connected Habitations			Balance Habitations to be Connected		
		Eligible 250+	Eligible 100-249	Total	Eligible 250+	Eligible 100-249	Total	Eligible 250+	Eligible 100-249	Total
1	Andaman And Nicobar	7	0	7	6	0	6	1	0	1
2	Andhra Pradesh	1,234	202	1,436	1,221	174	1,395	13	28	41
3	Arunachal Pradesh	641	0	641	540	0	540	101	0	101
4	Assam	13,747	0	13,747	13,679	0	13,679	68	0	68
5	Bihar	30,077	1,429	31,506	29,454	1,372	30,826	623	57	680
6	Chhattisgarh	9,736	1,188	10,924	9,518	936	10,454	218	252	470
7	Dadra And Nagar Haveli	0	0	0	0	0	0	0	0	0
8	Goa	0	0	0	1	0	1	0	0	0
9	Gujarat	3,048	0	3,048	3,048	0	3,048	0	0	0
10	Haryana	1	0	1	1	0	1	0	0	0
11	Himachal Pradesh	2,564	0	2,564	2,451	0	2,451	113	0	113
12	Jammu & Kashmir	2,144	0	2,144	2,026	0	2,026	118	0	118
13	Jharkhand	9,538	1,401	10,939	9,537	1,411	10,948	1	0	0
14	Karnataka	296	0	296	296	0	296	0	0	0
15	Kerala	404	0	404	402	0	402	2	0	2
16	Madhya Pradesh	17,529	12	17,541	17,500	5	17,505	29	7	36
17	Maharashtra	1,347	74	1,421	1,338	65	1,403	9	9	18
18	Manipur	652	0	652	597	0	597	55	0	55
19	Meghalaya	602	0	602	413	0	413	189	0	189
20	Mizoram	232	0	232	224	0	224	8	0	8
21	Nagaland	109	0	109	95	0	95	14	0	14
22	Odisha	15,328	1,695	17,023	15,247	1,596	16,843	81	99	180
23	Punjab	389	0	389	389	0	389	0	0	0
24	Rajasthan	15,976	0	15,976	15,981	0	15,981	2	0	0

25	Sikkim	350	0	350	340	0	340	10	0	10
26	Tamilnadu	1,985	0	1,985	1,985	0	1,985	0	0	0
27	Tripura	2,008	0	2,008	1,955	0	1,955	53	0	53
28	Uttar Pradesh	11,749	0	11,749	11,748	0	11,748	1	0	1
29	Uttarakhand	1,867	0	1,867	1,729	0	1,729	138	0	138
30	West Bengal	13,156	150	13,306	13,091	144	13,235	65	6	71
31	Telangana	595	109	704	595	107	702	0	2	2
32	Ladakh	65	0	65	64	0	64	1	0	1
Total		**1,57,376**	**6,260**	**1,63,636**	**1,55,471**	**5,810**	**1,61,281**	**1,905**	**450**	**2,355**

Annexure- II

Annexure referred to in reply to point (c) & (d) of Rajya Sabha Starred Question No. 113 for reply on 08.12.2021.

District-wise details of habitations sanctioned, connected and balance in the state of Bihar as on 2nd December, 2021

S. No.	Name of district	Total Sanctioned Habitations			Total Connected Habitations			Balance Habitations to be Connected		
		Eligible 250+	Eligible 100-249	Total	Eligible 250+	Eligible 100-249	Total	Eligible 250+	Eligible 100-249	Total
1	Araria	920	0	920	918	0	918	2	0	2
2	Arwal	223	7	230	219	7	226	4	0	4
3	Aurangabad	1,441	326	1,767	1,428	325	1,753	13	1	14
4	Banka	722	0	722	721	0	721	1	0	1
5	Begusarai	515	0	515	508	0	508	7	0	7
6	Bhagalpur	719	0	719	709	0	709	10	0	10
7	Bhojpur	543	0	543	520	0	520	23	0	23
8	Buxar	411	0	411	406	0	406	5	0	5
9	Chapra(Saran)	1,074	0	1,074	1,055	0	1,055	19	0	19
10	Darbhanga	912	0	912	900	0	900	12	0	12
11	East Champaran	1,429	0	1,429	1,407	0	1,407	22	0	22
12	Gaya	1,986	362	2,348	1,964	340	2,304	22	22	44
13	Gopalganj	436	0	436	436	0	436	0	0	0
14	Jahanabad	356	58	414	354	55	409	2	3	5
15	Jamui	946	575	1,521	924	559	1,483	22	16	38
16	Kaimur (Bhabhua)	872	36	908	841	24	865	31	12	43
17	Katihar	629	0	629	602	0	602	27	0	27
18	Khagaria	373	0	373	324	0	324	49	0	49
19	Kishanganj	440	0	440	431	0	431	9	0	9
20	Lakhisarai	239	0	239	207	0	207	32	0	32
21	Madhepura	491	0	491	482	0	482	9	0	9
22	Madhubani	1,217	0	1,217	1,168	0	1,168	49	0	49
23	Munger	385	26	411	377	26	403	8	0	8
24	Muzaffarpur	1,058	0	1,058	1,051	0	1,051	7	0	7
25	Nalanda	538	0	538	526	0	526	12	0	12
26	Nawada	1,104	14	1,118	1,075	12	1,087	29	2	31

27	Patna	899	0	899	885	0	885	14	0	14
28	Purnia	1,013	0	1,013	1,004	0	1,004	9	0	9
29	Rohtas	973	1	974	956	1	957	17	0	17
30	Saharsa	449	0	449	410	0	410	39	0	39
31	Samastipur	1,413	0	1,413	1,395	0	1,395	18	0	18
32	Sheikhpura	131	0	131	117	0	117	14	0	14
33	Sheohar	159	0	159	148	0	148	11	0	11
34	Sitamarhi	969	14	983	940	13	953	29	1	30
35	Siwan	807	0	807	807	0	807	0	0	0
36	Supaul	452	0	452	446	0	446	6	0	6
37	Vaishali	942	0	942	924	0	924	18	0	18
38	West Champaran	1,891	10	1,901	1,869	10	1,879	22	0	22
Total		**30,077**	**1,429**	**31,506**	**29,454**	**1,372**	**30,826**	**623**	**57**	**680**